

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 244

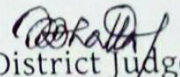
Dated 15.09.2020

Perused the letter no. 38 dated 14.09.2020 of Additional Chief Judicial Magistrate, Serampore, Hooghly. Sri Amar Kishore Mahato, Additional Chief Judicial Magistrate, Serampore, Hooghly has intimated this end that Sri Prasun Kumar Karmakar, Clerk-in-Charge under the establishment of Additional Chief Judicial Magistrate, Serampore, Hooghly has been tested COVID-19 Positive on 14.09.2020.

In this circumstance, the undersigned directs that the establishment of Additional Chief Judicial Magistrate, Serampore, Hooghly shall remain closed (**Excepting the Remand File**) for the period from **15.09.2020 to 21.09.2020**.

Additional Chief Judicial Magistrate, Serampore, Hooghly is requested to make necessary arrangement for holding the remand file at suitable place on regular basis during the aforesaid period (i.e. on **15.09.2020 to 21.09.2020**) under an intimation to this end.

Inform.


District Judge, Hooghly
15.09.2020

District Judge, Hooghly